

विज्ञान संशोधन में राज्य संघी (श्री. शेर सिंह) : (क) और (ख). जी हाँ।  
(ग) जी नहीं।  
(घ) प्रश्न नहीं उठता।

**Synthetic Protein from Coal**

547. Dr. P. Mondal:  
Shri S. C. Samanta:

Will the Minister of Education be pleased to state:

(a) whether Government's attention has been drawn to the report that the Dutch laboratories have developed synthetic protein from coal; and

(b) whether Government are exploring the possibilities of experimentation of the process in the country?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Yes, Sir

(b) At present there is no experimental programme in this regard

**Shiv Sena, Bombay**

548 Shri A. K. Gopalan:  
Shri Umanath:  
Shri Nambiar:  
Shri Indulal Yajnik:

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government was drawn to the activities of the Shiv Sena against the non-Maharashtrians residing in Bombay city.

(b) if so, whether Government consider the activities of this organisation detrimental to the concept of national integration; and

(c) the steps taken by Government to protect the non-Maharashtrians in the State in view of the possibilities of its repercussions in other States?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Govern-

ment have received a number of letters about the activities of the Shiv Sena. They have also seen some Press reports in this connection.

(b) and (c). The Government are ascertaining the facts from the Government of Maharashtra

**Indian Migrants from Burma**

549. Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of migrants of Indian origin from Burma during the last three months; and

(b) the steps taken to rehabilitate them?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) 3,515 repatriates from Burma have arrived since 1st December, 1966

(b) A statement indicating the rehabilitation measures taken and schemes sanctioned for the repatriates from Burma is laid on the Table of House. [Placed in Library. See No LT-244/67.]

**Posting of C.P.W.D. Personnel in Himachal Pradesh**

550. Shri Hem Raj: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a Circular [No F-18/19/65 DH(S), dated the 19th October, 1966] was issued by his Ministry to the effect that the C.P.W.D. personnel were liable to be transferred to the Himachal Pradesh Union Territory;

(b) whether it is also a fact that this Circular has created dissatisfaction amongst the P.W.D. Staff of that territory as it will deprive the Assistant Engineers of that Territory to get their promotion after the integration of the Punjab Hill Areas; and